

Corrigendum

Date: 13th October, 2021


- Reference: 1. Hon. High letter Notification No.X(Gen)-1603/2021/1356, dated 11th October, 2021.
2. Hon. High letter No.X(Gen)-0202/2021/1357, dated 11th October, 2021.
3. Office Order endorsement No.B-8/Estt. /1744/2021, dated 12/10/2021.
4. Hon. High letter No.X(Gen)-0202/2021/1362, dated 12th October, 2021.

To compensate these holidays (i.e. 16/10/2021 and 18/10/2021) working days are declared on 27/11/2021 and 11/12/2021 in the entire Judicial District Nandurbar.

However, as the National Lok-Adalat is scheduled to be held on Saturday, 11th December, 2021, hence the working days are modified as under :-

Sr. No.	Holidays declared as per directions of the Hon'ble High Court on	Court Working days instead of Holidays declared as per directions of the Hon'ble High Court on
01	16 th October, 2021 (3 rd Saturday)	13 th November, 2021 (2 nd Saturday)
02	18 th October, 2021 (Monday)	27 th November, 2021 (4 th Saturday)


District Court, Nandurbar.
Date:- 13/10/2021


(R. S. Tiwari)
Principal District & Sessions Judge,
Nandurbar.

Copy submitted for information to:-

1. The Hon'ble Registrar (Inspection-II) High Court of Judicature, Appellate Side, Bombay-400 032.
2. The Accountant General, Maharashtra-I, 101. Maharashtra Karve Road, Mumbai-400 020.
3. The Manager, Yerwada Prison Press, Pune-6 for publication in Maharashtra Gazettee Part-I, Nashik Division.
04. The Principal District & Sessions Judge, Amravati/ Akola / Ahmednagar /Aurangabad /Beed /Buldhana /Bhandara / Chandrapur / Dhule / Gondiya /Gadchiroli /Hingoli /Jalna / Jalgaon / Kolhapur / Latur / Nashik / Nagpur / Nanded / Osmanabad / Parbhani / Pune / Ratnagiri / Raigad-Alibag / Solapur / Sindhudurg-Oros / Satara / Sangli / Thane / Washim / Wardha / Yavatmal (W.Cs.)
05. The Collector, Nandurbar (W.Cs.)
06. The Superintendent of Police Nandurbar (W.Cs.)
07. The District Government Pleader, Nandurbar.
08. The Assistant Government Pleader, Shahada.
09. The Assistant Director & Public Prosecutor, 3-Madhavkrupa Building, near LIC Office, Manik Nagar, Nandurbar.
10. The I/c District Judge-1 & Addl.Sessions Judge, Nandurbar.(WCs)
11. The District Judge-1 & Addl.Sessions Judge, Shahada.(WCs)
12. The Adhoc District Judge-1 & Addl.Sessions Judge, Nandurbar/Shahada. (WCs)
13. The Civil Judge, S.D., Nandurbar/Shahada.
14. The Chief Judicial Magistrate, Nandurbar.
15. The Secretary, District Legal Services Authority, Nandurbar.
16. The Jt.Civil Judge, S.D. and Addl. C.J.M. Nandurbar/Shahada.
17. The Civil Judge, J.D. & J.M.F.C. Nawapur/Taloda/Akkalkuwa/ Dhadgaon.
18. The Jt.Civil Judge, J.D. and J.M.F.C.Nandurbar/Shahada.
19. The 2nd Jt.Civil Judge, J.D. and J.M.F.C.Nandurbar/Shahada.
20. The 3rd Jt.Civil Judge, J.D. and J.M.F.C. Shahada.
21. The President, Bar Association, Nandurbar/Shahada/Taloda/ Nawapur/Akkalkuwa/Dhadgaon.
22. The Superintendent, District Prison-I, Sakri Road, Nandurbar.
23. Registrar, District Court, Nandurbar.
24. Assistant Superintendent (C and F) District Court, Nandurbar.
25. District System Administratr, Computer Section, District Court, Nandurbar.

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Date: 13/10/2021.


(R. S. Tiwari)
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